Sir,

In continuation of this Ministry’s earlier circular no. 45 dated 8.7.2011 on the subject cited above, it is stated as under:-

1. The Name Availability Guidelines, 2011 and revised e-form 1A shall be implemented with effect from 24th July, 2011.

2. A fee of ₹ 1,000/- shall be charged w.e.f. 24th July, 2011 for making an application for availability of name in revised e-form 1A as provided under Companies (Central Government's) General Rules and Forms (Amendment) Rules, 2011 dated 14.07.2011.

Yours faithfully,

-sd/-
(Monika Gupta)
Assistant Director

Copy to: All concerned